



# महाराष्ट्र शासन राजपत्र

## असाधारण भाग आठ

वर्ष ९, अंक १०]

शुक्रवार, मार्च ३, २०२३/फाल्गुन १२, शके १९४४

[पृष्ठे १९, किंमत : रुपये २७.००

असाधारण क्रमांक १७

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Supplementary) Appropriation Bill, 2023 (L. A. Bill No. VII of 2023), introduced in the Maharashtra Legislative Assembly on 3rd March 2023, is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

SATISH WAGHOLE,

I/c. Secretary (Legislation) to Government,  
Law and Judiciary Department.

### L. A. BILL No. VII OF 2023.

#### A BILL

*to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2023.*

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2023; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Seventy-fourth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Supplementary) Appropriation Act, Short title. 2023.

(१)

Withdrawal of  
Rs.  
63,83,97,25,000  
out of the  
Consolidated  
Fund of the  
State for the  
Financial  
Year 2022-  
2023.

**2.** From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of six thousand three hundred eighty three crores, ninety seven lakhs, twenty five thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2023, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

**3.** The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2023.

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)		
			Rs.	Rs.	Rs.	
A-EXPENDITURE ON REVENUE ACCOUNT						
<b>Home Department</b>						
B-1	Police Administration	2014, 2055, 2070,	Administration of Justice Police Other Administrative Services	11,000	...	11,000
B-2	State Excise	2039,	State Excise	1,48,08,000	...	1,48,08,000
B-3	Transport Administration	2041, 3055, 3056,	Taxes on Vehicles Road Transport Inland Water Transport	2,67,73,32,000	...	2,67,73,32,000
B-5	Jails	2056,	Jails	1,000	...	1,000
B-7	Economic Services	3001, 3051,	Indian Railways-Policy Formulation, Direction, Research and Other Miscellaneous Organisation. Ports and Light Houses	2,000	...	2,000
			Total-Home Department	2,69,21,54,000	...	2,69,21,54,000
<b>Revenue and Forest Department</b>						
C-1	Revenue and District Administration	2029, 2045, 2053, 2070,	Land Revenue Other Taxes and Duties on Commodities and Services District Administration Other Administrative Services	1,000	...	1,000
C-2	Stamps and Registration	2030,	Stamps and Registration	2,000	...	2,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
C-7	Forest	2406, Forestry and Wild Life 2415, Agricultural Research and Education 2551, Hill Areas	3,000	...	3,000
		Total-Revenue and Forest Department	6,000	...	6,000
		<b>Agriculture, Animal Husbandry, Dairy Development and Fisheries Department</b>			
D-3	Agriculture Services	2401, Crop Husbandry 2402, Soil and Water Conservation 2406, Forestry and Wild Life 2415, Agricultural Research and Education	2,000	...	2,000
D-4	Animal Husbandry	2403, Animal Husbandry	7,000	...	7,000
D-6	Fisheries	2405, Fisheries	12,27,58,000	...	12,27,58,000
		Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department	12,27,67,000	...	12,27,67,000
		<b>School Education and Sports Department</b>			
E-2	General Education	2202, General Education	3,000	...	3,000
		Total-School Education and Sports Department	3,000	...	3,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund		
			Rs.	Rs.	Rs.	
<b>Urban Development Department</b>						
F-2	Urban Development and Other Advance Services	2053, 2070, 2217, 3054,	District Administration Other Administrative Services Urban Development Roads and Bridges	8,000	...	8,000
			Total-Urban Development Department	8,000	...	8,000
<b>Finance Department</b>						
G-1	Sales Tax Administration	2020, 2040, 3475,	Collection of Taxes on Income and Expenditure Taxes on Sales, Trade etc. Other General Economic Services	9,69,39,000	...	9,69,39,000
G-5	Treasury and Accounts Administration	2054,	Treasury and Accounts Administration	10,94,41,000	...	10,94,41,000
G-6	Pensions and Other Retirement Benefits	2071,	Pensions and Other Retirement Benefits	...	9,00,00,000	9,00,00,000
			Total-Finance Department	20,63,80,000	9,00,00,000	29,63,80,000
<b>Public Works Department</b>						
H-3	Housing	2216,	Housing	97,39,40,000	...	97,39,40,000
H-5	Roads and Bridges	3054,	Roads and Bridges	6,42,47,00,000	...	6,42,47,00,000



THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
J-1	Administration of Justice	2014, Administration of Justice	1,000	4,000	5,000
J-2	Secretariat and Other Social and Economic Services	2052, Secretariat-General Services 2070, Other Administrative Services 2235, Social Security and Welfare 2250, Other Social Services 3475, Other General Economic Services	1,000	...	1,000
Total-Law and Judiciary Department			2,000	4,000	6,000
<b>Industries, Energy and Labour Department</b>					
K-1	Other Taxes and Duties on Commodities and Services	2045, Other Taxes and Duties on Commodities and Services	4,52,47,000	...	4,52,47,000
K-4	Labour, Employment and Skill Development	2230, Labour, Employment and Skill Development	1,000	...	1,000
K-7	Industries	2851, Village and Small Industries 2852, Industries 2853, Non-Ferrous Mining and Metallurgical Industries	7,63,77,14,000	...	7,63,77,14,000
Total-Industries, Energy and Labour Department			7,68,29,62,000	...	7,68,29,62,000
<b>Rural Development Department</b>					
L-3	Rural Development Programmes.	2059, Public Works	1,000	...	1,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2235, Social Security and Welfare			
		2415, Agricultural Research and Education			
		2501, Special Programmes for Rural Development			
		2505, Rural Employment			
		2515, Other Rural Development Programmes			
		2810, New and Renewable Energy			
		3054, Roads and Bridges			
L-5	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	22,14,72,80,000	...	22,14,72,80,000
		Total-Rural Development Department	22,14,72,81,000	...	22,14,72,81,000
		<b>Social Justice and Special Assistance Department</b>			
N-3	Welfare of Scheduled Caste and Scheduled Tribes, Other Backward Classes and Minorities.	2053, District Administration		9,000	9,000
		2202, General Education			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2401, Crop Husbandry			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
	2403, Animal Husbandry				
	2405, Fisheries				
	2406, Forestry and Wild Life				
	2501, Special Programmes for Rural Development				
	2505, Rural Employment				
	2801, Power				
	2810, New and Renewable Energy				
	2851, Village and Small Industries				
	2852, Industries				
	Total-Social Justice and Special Assistance Department		9,000	...	9,000
	<b>Planning Department</b>				
O-8	Tourism	3452, Tourism	2,000	...	2,000
	Total-Planning Department		2,000	...	2,000
	<b>Public Health Department</b>				
R-1	Medical and Public Health	2049, Interest Payments			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2235, Social Security and Welfare			
	Total-Public Health Department		4,000	...	4,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
<b>Medical Education and Drugs Department</b>					
S-3	Medical and Public Health	2251, 2406,	1,000	...	1,000
			1,000	...	1,000
		Total-Medical Education and Drugs Department	1,000	...	1,000
<b>Tribal Development Department</b>					
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2059, 2202, 2204, 2210, 2211, 2215, 2217, 2225, 2230, 2235, 2236, 2401, 2403, 2405, 2406, 2425, 2435,	8,000	...	8,000
		Public Works			
		General Education			
		Sports and Youth Services			
		Medical and Public Health			
		Family Welfare			
		Water Supply and Sanitation			
		Urban Development			
		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		Labour, Employment and Skill Development			
		Social Security and Welfare			
		Nutrition			
		Crop Husbandry			
		Animal Husbandry			
		Fisheries			
		Forestry and Wild Life			
		Co-operation			
		Other Agricultural Programmes			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Special Programmes for Rural Development			
	2501,	Rural Employment			
	2505,	Minor Irrigation			
	2702,	Power			
	2801,	New and Renewable Energy			
	2810,	Village and Small Industries			
	2851,	Industries			
	2852,	Roads and Bridges			
	3054,	Road Transport			
	3055,				
		Total-Tribal Development Department	8,000	...	8,000
		<b>Co-operation, Marketing and Textiles Department</b>			
V-2	Co-operation.	Other Administrative Services	13,34,96,36,000	...	13,34,96,36,000
		Social Security and Welfare			
		Forestry and Wild Life			
		Co-operation			
		Other Agricultural Programmes			
		Village and Small Industries			
		Industries			
		Secretariat-Economic Services			
		Civil Supplies			
		Total-Co-operation, Marketing and Textiles Department	13,34,96,36,000	...	13,34,96,36,000
		<b>Higher and Technical Education Department</b>			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
W-3	Technical Education.	2203, Technical Education.	1,000	...	1,000
W-4	Art and Culture	2205, Art and Culture	10,23,49,000	...	10,23,49,000
		Total-Higher and Technical Education Department	10,23,50,000	...	10,23,50,000
		<b>Women and Child Development Department</b>			
X-1	Social Security and Nutrition	2235, Social Security and Welfare 2236, Nutrition	4,000	...	4,000
		Total-Women and Child Development Department	4,000	...	4,000
		<b>Water Supply and Sanitation Department</b>			
Y-2	Water Supply and Sanitation	2215, Water Supply and Sanitation	1,000	...	1,000
		Total-Water Supply and Sanitation Department	1,000	...	1,000
		<b>Skills, Employment, Entrepreneurship And Innovation Department</b>			
ZA-1	Interest Payments	2049, Interest Payments	...	5,98,17,40,000	5,98,17,40,000
ZA-2	Secretariat and Other Social Services	2203, Technical Education. 2230, Labour, Employment and Skill Development	1,000	...	1,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2235, Social Security and Welfare			
		2251, Secretariat Social Services			
		2406, Forestry and Wild Life			
		Total-Skills, Employment, Entrepreneurship And Innovation Department	1,000	5,98,17,40,000	5,98,17,41,000
<b>Tourism and Cultural Affairs Department</b>					
ZD-4	Tourism	3452, Tourism	1,000	...	1,000
		Total-Tourism and Cultural Affairs Department	1,000	...	1,000
<b>Other Backward Bahujan Welfare Department</b>					
ZG-3	Welfare of Vimulta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	4,000	...	4,000
		2235, Social Security and Welfare			
		Total-Other Backward Bahujan Welfare Department	4,000	...	4,000
<b>Persons with Disabilities Welfare Department</b>					
ZI-1	Interest Payments	2049, Interest Payments	...	1,000	1,000
ZI-2	Secretariat Social Services	2251, Secretariat Social Services	15,000	...	15,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
ZI-3	Social Security and Welfare	2235, Social Security and Welfare	Rs. 86,000	Rs. ...	Rs. 86,000
		Total-Persons with Disabilities Welfare Department	1,01,000	1,000	1,02,000
		Total-A-Expenditure on Revenue Account	53,70,23,37,000	6,07,17,45,000	59,77,40,82,000
		<b>B-EXPENDITURE ON CAPITAL ACCOUNT</b>			
		<b>Home Department</b>			
B-10	Capital Expenditure on Economic Services	4055, Capital Outlay on Police	2,000	...	2,000
		4070, Capital Outlay on Other Administrative Services			
		5002, Capital Outlay on Indian Railways-Commercial Line			
		5055, Capital Outlay on Road Transport			
		Total-Home Department	2,000	...	2,000
		<b>Agriculture, Animal Husbandry, Dairy Development and Fisheries Department</b>			
D-9	Capital Expenditure on Fisheries	4405, Capital Outlay on Fisheries	1,000	...	1,000
		6405, Loans for Fisheries			
		Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department	1,000	...	1,000
		<b>Urban Development Department</b>			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
F-7	Loans for Urban Development	6217, Loans for Urban Development	Rs. 1,000	Rs. ...	1,000
		Total-Urban Development Department	1,000	...	1,000
<b>Finance Department</b>					
G-8	Capital Expenditure on Fisheries	4070, Capital Outlay on Other Administrative Services 5475, Capital Outlay on Other General Economic Services	75,00,00,000	...	75,00,00,000
		Total-Finance Department	75,00,00,000	...	75,00,00,000
<b>Public Works Department</b>					
H-7	Capital Expenditure on Social Services and Other Economic Services.	4216, Capital Outlay on Housing 4711, Capital Outlay on Flood Control Projects 5054, Capital Outlay on Roads and Bridges	3,31,56,06,000	...	3,31,56,06,000
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	4059, Capital Outlay on Public Works 4202, Capital Outlay on Education, Sports, Art and Culture 4210, Capital Outlay on Medical and Public Health 4217, Capital Outlay on Urban Development 4235, Capital Outlay on Social Security and Welfare 4250, Capital Outlay on Other Social Services	9,000	...	9,000
H-9	Capital Outlay on Removal of Regional Imbalance	4202, Capital Outlay on Education, Sports, Art and Culture 4210, Capital Outlay on Medical and Public Health	2,000	...	2,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		4250, Capital Outlay on Other Social Services			
		Total-Public Works Department	3,31,56,17,000	...	3,31,56,17,000
		<b>Water Resources Department</b>			
I-5	Capital Expenditure on Irrigation	4402, Capital Outlay on Soil and Water Conservation	11,000	...	11,000
		4700, Capital Outlay on Major Irrigation			
		4701, Capital Outlay on Medium Irrigation			
		4702, Capital Outlay on Minor Irrigation			
		4711, Capital Outlay on Flood Control Projects			
		4801, Capital Outlay on Power Projects			
		Total-Water Resources Department	11,000	...	11,000
		<b>Planning Department</b>			
O-10	Capital Outlay on Other Rural Development	4250, Capital Outlay on Other Social Services	2,000	...	2,000
		4515, Capital Outlay on Other Rural Development Programmes			
		5452, Capital outlay on Tourism			
		Total-Planning Department	2,000	...	2,000
		<b>Tribal Development Department</b>			
T-6	Capital Expenditure on Tribal Areas Development Sub Plan.	4059, Capital Outlay on Public Works	2,000	...	2,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		Capital Outlay on Education, Sports, Art and Culture			
		Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities			
		Capital Outlay on Other Social Services			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Forestry and Wild Life			
		Capital Outlay on Co-operation			
		Capital Outlay on Medium Irrigation			
		Capital Outlay on Minor Irrigation			
		Capital Outlay on Roads and Bridges			
		<b>Total-Tribal Development Department</b>	2,000	...	2,000
		<b>Co-operation, Marketing and Textiles Department</b>			
V-3	Capital Expenditure on Social Services	Capital Outlay on Co-operation	1,000	...	1,000
		Capital Outlay on Other Agricultural Programmes			
		Capital Outlay on Village and Small Industries.			
		Capital Outlay on Other General Economic Services			
		<b>Total-Co-operation, Marketing and Textiles Department</b>	1,000	...	1,000
		<b>Soil and Water Conservation Department</b>			
ZH-5	Capital Expenditure on Irrigation	Capital Outlay on Soil and Water Conservation	2,000	...	2,000
		Capital Outlay on Minor Irrigation			
		<b>Total-Soil and Water Conservation Department</b>	2,000	...	2,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
<b>Persons with Disabilities Welfare Department</b>					
ZI-4	Capital Outlay on Social Security and Welfare 4235,	Capital Outlay on Social Security and Welfare	1,000	...	1,000
ZI-5	Loans to Government Servants etc 7610,	Loans to Government Servants etc	3,000	...	3,000
		Total-Persons with Disabilities Welfare Department	4,000	...	4,000
		Total-B-Expenditure on Capital Account	4,06,56,43,000	...	4,06,56,43,000
		Grand Total	57,76,79,80,000	6,07,17,45,000	63,83,97,25,000

**STATEMENT OF OBJECTS AND REASONS.**

The Bill is introduced in pursuance of article 204 of the Constitution of India, read with article 205 thereof, to provide for the appropriation out of the Consolidated Fund of the State of the moneys required to meet the supplementary expenditure on certain services and purposes in relation to the year 2022-23.

The amounts are shown below :—

		Rs.
(a) Revenue Expenditure	. .	59,77,40,82,000
(b) Capital Expenditure	. .	4,06,56,43,000
Total	. .	<u>63,83,97,25,000</u>

Mumbai,  
Dated the 3rd March 2023.

DEVENDRA FADNAVIS,  
Deputy Chief Minister.